

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 116
IB-177/ND/2020

IN THE MATTER OF:

Ak Singh ... Applicant/Petitioner

Vs

M/s RBT Exports Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 03.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None appears for the applicant. In the interest of Justice, matter adjourned for arguments on 08.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH